

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) Nos. 28252 of 2011, 15821 of 2015 and 15832 of 2015

W.P.(C) No.28252 of 2011 ... **Petitioner**
Maitree Sansad, Sutahat, Cuttack .

W.P.(C) No.15821 of 2015
Arun Kumar Budhia ... **Petitioner in person**

W.P.(C) No.15832 of 2015
Kodanda Kumar Bhuyan ... **Petitioner**

State of Odisha and Others ... **Opposite Parties**
-versus-

Advocates appeared in this case:

For Petitioners : Mr. S.K. Das, Advocate
Mr. A.K. Budhia (In-person)
Mr. N.C. Mishra, Advocate

For Opposite Parties : Mr. L. Samantaray
Additional Govt. Advocate

CORAM:
THE CHIEF JUSTICE
JUSTICE R.K. PATTANAİK

Order No.

ORDER
30.03.2022

33. 1. Opposite Party No.3 (Superintendent, Sardar Ballavbhai Patel Post Graduate Institute of Paediatrics) in W.P.(C) No.28252 of 2011 has filed an affidavit today in Court, copies of which have been handed over to learned counsel for the Petitioners. Certain photographs have been enclosed in the affidavit make it appear that the Sishu Bhavan is now much cleaner than before. It will be

open to the same Committee of Advocates to visit Sishu Bhawan again in next ten days to verify if the facts stated in the affidavit are correct.

2. List on 18th May, 2022 for orders.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge

S.K. Jena/P.A.

